

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulation, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TFL CONTINUOUS LEARNING PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                         |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>TFL Continuous Learning Private Limited</b>                                                                                                                                                                                                                                                          |
| 2. | Date of Incorporation of Corporate Person                                                    | 10 <sup>th</sup> March 2003                                                                                                                                                                                                                                                                             |
| 3. | Authority under which Corporate Person is registered                                         | Registrar of Companies, Bangalore                                                                                                                                                                                                                                                                       |
| 4. | Corporate Identification Number of Corporate Person                                          | U74110KA2003PTC031688                                                                                                                                                                                                                                                                                   |
| 5. | Address of the registered office of Corporate Person                                         | # 6 & 13, K R Colony, Domlur Layout, Bangalore, Karnataka-560071, India.                                                                                                                                                                                                                                |
| 6. | Liquidation commencement date of Corporate Person                                            | 07 <sup>th</sup> March 2026                                                                                                                                                                                                                                                                             |
| 7. | Name, address, email address, telephone number and the registration number of the liquidator | Name: Ms. Medha Kulkarni<br>Address : D-301, Admiralty Square, 13 cross, 6 <sup>th</sup> Main, Indiranagar, Bangalore-560038, Karnataka.<br>Email Id : medha1273gmail.com<br>Telephone No.: +91 9945180862<br>Insolvency Professional, Holding Registration No.: IBBI/IPA-001/IP-P00121/2017 2018/10263 |
| 8. | Last date for submission of claims                                                           | 06 <sup>th</sup> April 2026                                                                                                                                                                                                                                                                             |

Notice is hereby given that the **TFL Continuous Learning Private Limited** has commenced voluntary liquidation on Saturday, 7<sup>th</sup> day of March, 2026.

The stakeholders of **TFL Continuous Learning Private Limited** are hereby called upon to submit a proof of their claims, on or before Monday , 6<sup>th</sup> day of April, 2026 to liquidator at the address mentioned against item 7.

The financial creditor shall submit their proof of claims by electronic means only. All other stakeholders may submit the poof of claim in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/-

Medha Kulkarni

Date : 11.03.2026

Place: Bangalore

Liquidator of TFL Continuous Learning Private Limited

IBBI/IPA-001/IP-P00121/2017-2018/10263